

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 179 of 2019

IN THE MATTER OF:

State Bank of India & Anr.

...Appellants

Versus

Visa Infrastructure Ltd.

...Respondent

Present:

For Appellant :

**Mr. Avinash Mohapatra and Ms. Ichchha Kalash,
Advocates**

ORDER

21.01.2020 On the ground of the bereavement in the family of Mr. P.B.A.

Srinivasan, learned counsel for State Bank of India, the matter is adjourned.

Post the matter on **11th February, 2020** at 2.00 P.M.

[Justice S.J. Mukhopadhaya]
Chairperson

/ns/sk/